


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR ARCHIT BUILDERS PRIVATE LIMITED
OPERATING IN CONSTRUCTION INDUSTRY AT CHENNAI, TAMIL NADU
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
Sl. No.		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Archit Builders Private Limited, CIN U45201TN1998PTC040643 PAN: AAZFP5417H
2.	Address of the registered office	SUITE No. 23, ANANDS, 303, EVR SALAI, KILPAUK, CHENNAI TN 600010.
3.	URL of website	NIL
4.	Details of place where majority of fixed assets are located	CHENNAI
5.	Installed capacity of main products/ services	Construction/Builders
6.	Quantity and value of main products/ services sold in last financial year	Rs.4.34 Crore
7.	Number of employees/ workmen	7
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	architirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	architirp@gmail.com
10.	Last date for receipt of expression of interest	13 January 2023
11.	Date of issue of provisional list of prospective resolution applicants	23 January 2023
12.	Last date for submission of objections to provisional list	28 January 2023
13.	Process email id to submit EOI	architirp@gmail.com


Dr. CA MADURAI SUNDARAM SANKAR,
 Signature of the Resolution Professional
 IBBI/IPA-001/IP-P00770/2017-2018/11315
 A 1206 S&S SARVAM, 200 FEET PALLAVARAM THURAIPAKKAM RADIAL ROAD,
 PALLIKARANI, CHENNAI 600100.
 For Archit Builders Private Limited
 27-12-2022
 Chennai

Dr. MADURAI SUNDARAM SANKAR
Insolvency Resolution Professional
 Reg.No. IBBI/IPA-001/IP-P00770/2017-2018/11315